

(TO BE FILLED IN DUPLICATE)

**APPLICATION FOR SECOND MOBILE PHONE CONNECTION FOR A MEMBER OF PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES (MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED).**

From....., M.P.

To

The Chairman & Managing Director  
MTNL, Delhi Dolphin ( For Dolphin Sim)  
Jeevan Bharti, Tower-1,  
12<sup>th</sup> Floor, 124, Connaught Circus,  
New Delhi-110001.

The Chairman & Managing Director  
Bharat Sanchar Nigam Limited (For BSNL Sim)  
Statesman House, Barakhamba Road  
New Delhi-110001

**Through the Chairman, House Committee, Rajya Sabha**

Sir,

1. Kindly arrange to provide a second mobile connection (Sim Card) with national roaming facility from MTNL Delhi/Mumbai (Strike out which is not applicable)

OR

Kindly arrange to provide me a second mobile connection (Sim Card) with national roaming facility from Telephone District of BSNL of \_\_\_\_\_ State.

OR

Convert my existing post paid connection of MTNL/BSNL bearing number \_\_\_\_\_ (which is working in my name only and not in any other name) to MP quota and provide national roaming facility in it.

2. I undertake to pay in full all the Telecommunication dues (MTNL/BSNL), in excess of those payable by Rajya Sabha Secretariat, in respect of the above mobile connection, under the Housing and Telephone Facilities(Members of Parliament) Rules, 1956 (as amended).

Place .....

*Signature of Member*

Date .....

**I.C. No.** \_\_\_\_\_